

**COURT-II**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 123 of 2014 & IA No.220 of 2014, Appeal No. 141 of 2014 & IA. No.240  
of 2014

Dated : 12<sup>th</sup> November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Appeal No. 123 of 2014 & IA No. -220 of 2014

Reliance Infrastructure Ltd. ... Appellant(s)

Versus

Wardha Power Company Ltd & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Mr. Buddy A. Ranganadhan for R-2

Appeal No. 141 of 2014 & IA No. 240 of 2014

Sai Wardha Power Ltd. ... Appellant(s)

Versus

Reliance Infrastructures Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1  
Mr. Hasan Murtaza

**ORDER**

At the request of counsel for Reliance Infrastructure Ltd. the matter is posted  
on 20<sup>th</sup> November, 2014 for hearing.

( Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

*Sh/jps*